

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

(IB)-200 (ND)/2017

IN THE MATTER OF:

M/s. DCM International Limited

.....PETITIONER

SECTION :

Under Section 9 IBC Code, 2016

Order delivered on 27.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/applicant : -
:

For the Respondent : Mr. Amit Agrawal, Advocate
Ms. Tejaswita Sachdeva, Advocate

ORDER

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 03.8.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
27.7.2017